

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3831
ANSWERED ON:17.08.2010
CHAKMA HAJONG REFUGEE ISSUE
Sanjoy Shri Takam

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating to resolve the Chakma- Hajong Issue by setting up a multilateral committee involving the Government of Arunachal Pradesh, All Arunachal Pradesh Students Union and representatives of Chakmas and Hajongs; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (b): A Committee has been constituted by Ministry of Home Affairs on 10th August, 2010 with representatives from Ministry of Home Affairs, State Government of Arunachal Pradesh, Committee for Citizenship Rights of the Chakmas & Hajongs of Arunachal Pradesh and All Arunachal Pradesh Students' Union. Deputy Commissioners of Lohit & Changlang districts of Arunachal Pradesh are special members of this Committee. The Committee would examine various issues relating to resettlement of Chakmas and Hajongs in Arunachal Pradesh and would also explore the possibility of grant of Indian Citizenship to eligible Chakmas and Hajongs residing in the State.